

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI
CP NO. 588/2018
OA No. 1672/2018**

New Delhi, this the 11th day of February, 2019

Hon'ble Ms. Nita Chowdhury Member (A)
Hon'ble Mr. S N Terdal Member (J)

Pranabananda Bala,
 DOB- 04.04.1965, Age-53 years,
 S/o Late Paresh Nath Bala,
 R/o Durga Nagar (South), Rabinder Nagar,
 Kolkata-65,
 Working as Inspector (Examiner),
 Office of the Pr. Commissioner of Customs,
 Airport & Administration, Custom House,
 15/1 Strand Road,
 Kolkata-700001

.....Applicant

(By advocate : Mr. H K Chaudhary)

Versus

1. Sri S Ramesh
 The Chairman,
 Central Board of Excise & Customs,
 North Block,
 New Delhi-110 001
2. Sri S N Saha
 The Chief Commissioner of Customs, Kolkata
 Customs Zone (East Zone) Appelate Authority
 15/1, Strand Road, Custom House,
 Kolkata-700001
3. Mr Manish Chandra
 Commissioner of Customs (Admn. & Airport)
 15/1, Strand Road, Custom House,
 Kolkata-700001
4. Shri R P Singh
 Joint Secretary (Cofeposa)
 Central Economic Intelligence Bureau
 6th Floor, Janpath Bhawan
 New Delhi

.....Respondents

(By advocate : Mr. D S Mahendru)

O R D E R (O R A L)**Hon'ble Ms. Nita Chowdhury Member (A)**

Heard both the parties.

1. The counsel for the applicant states that a review committee should not have reviewed his suspension and instead should have revoked the same and their conduct is therefore contemptuous.
2. The counsel for the respondents states that in peculiar facts and circumstances of the case, the review committee has infact undertaken a detailed exercise and recorded their order dated 26.09.2018 and infact has stated because of the fact that the matter is pending investigation by CBI, they have extended suspension of the applicant in accordance with the rules laid down for suspension of the same. Similarly, once the suspension period is over, then only they can take the decision with regard to any consequential benefits.
3. In view of the detailed orders dated 26.09.2018 we find substantial compliance with orders passed by the Tribunal. Notices are discharged. CP is closed.

**Mr. S N Terdal
Member (J)****Ms. Nita Chowdhury
Member (A)**